

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2944  
ANSWERED ON:20.03.2008  
ENLISTMENT OF OTHER BACKWARD CLASSES  
Ahir Shri Hansraj Gangaram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government propose to enlist other backward classes besides Scheduled Castes;
- (b) if so, whether it is being demanded from the Government to form a third schedule for other backward classes and V.J.N.T.;
- (c) if so, whether the Government have taken or propose to take any steps in view of the said demand; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (d) The Central Government has already notified lists of Other Backward Classes for the States and Union Territories. Inclusion and modifications in the lists are carried out as per the provisions of the National Commission for Backward Classes under National Commission for Backward Classes Act, 1993.